

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

(IB) 129/ (ND)/2012

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SH. R. VARADHARAJAN
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.09.2017**

NAME OF THE COMPANY: Girdhar Saboo & Anr Vs. Sunstone Engg.
Industries Pvt. Ltd. &Ors.

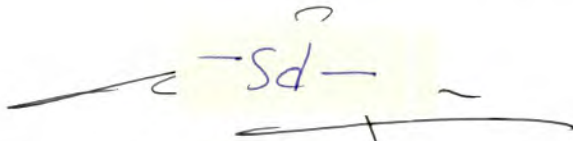
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: None

ORDER

Re-notify this case on 10.10.2017.



**(S. K. Mohapatra)
Member (T)**



**(R. Varadharajan)
Member (J)**